

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 46 of 2014

Dated: 30th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**D. Subrahmanya Bhat ...Appellant (s)
Versus
Karnataka Electricity Regulatory ...Respondent(s)
Commission & Anr.**

**Counsel for the Appellant (s) : Proxy Counsel for
Mr. Shridhar Prabhu
Counsel for the Respondent (s) : Mr. Anand K. Ganesan
for R.1
Ms. Swapna Seshadri
Ms. Mandakini Ghosh
for R.2**

ORDER

Written Submissions have been filed by the learned counsel for the Appellant and the learned counsel for the Respondent No.2.

The learned counsel for the Commission seeks some more time to file the reply Written Submissions. Accordingly, he is directed to file the same on or before 04.08.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **06.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js